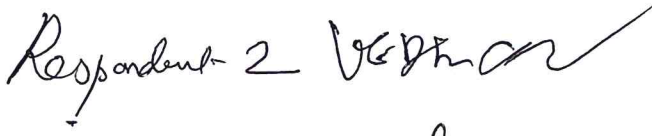



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|-----------|---|
| CP 65/15 | TP 78/16 | Hearing | 397 / 398 | Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publications Ltd. & 3 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|---|
| | V.G. Dharmakumar 9448488266 | Respondent-2 |  |
| | Priganka - M.P. 9886165792 | Petitioner |  |

ORDER

Counsel for Petitioner is present. - Counsel for R2 to R4 is present. Counsel for R1 Company is absent. Counsel for R1 has to file report before the Tribunal stating that how it has spent the money infused in it by the order of the Tribunal and for hearing list it on 10.10.2017.


MEMBER(J)


MEMBER(T)